

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

Appeal No. 341 of 2023

Mr. Pankaj Kumar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Tanya Gupta, Advocate i/b Joby Mathew & Associates for
the Appellant.

Ms. Rasika Ghate, Advocate with Ms. Shefali Shankar,
Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP
& Partners for the Respondent.

AND

Appeal No. 409 of 2023

Mr. Kiran Kulkarni ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Tanya Gupta, Advocate i/b Joby Mathew & Associates for
the Appellant.

Ms. Rasika Ghate, Advocate with Ms. Shefali Shankar,
Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP
& Partners for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench.

List on April 18, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb